

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS: BILASPUR

Miscellaneous Application No.203/01343/2018
(in O.A. No.63/2013)

Bilaspur, this Thursday, the 04th day of April, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Subhash Chandra Keshari,
S/o Late Shri Krishna Prasad Gupta
Aged about 37 years,
R/o Balangi, Police Station Balangi
Tahsil-Wadrafnagar, Distt. Balrampur
Pin Code 497225 (Chhattisgarh) **-Applicant**

(By Advocate-Shri B.P. Rao)

V e r s u s

1. Union of India
Through the Secretary
Department of Posts,
Ministry of Communication,
Shram Shakti Bhawan
Rafi Marg New Delhi110001

2. The Chief Postmaster General
Chhattisgarh Circle M.G. Road,
Raipur 492001 (Chhattisgarh)

3. The Superintendent of Post Offices
Raigarh, 496001
Distt. Raigarh (Chhattisgarh) **- Respondents**

(By Advocate-Shri Vivek Verma)

O R D E R (Oral)
By Navin Tandon, AM:-

This M.A. has been filed by the applicant for execution of order dated 14.05.2015 passed by this Tribunal in O.A. No.63/2015, order dated 08.11.2016 passed in RA No.203/44/2015 or order dated 24.08.2017 passed in M.A. No.203/931/2016 ensuring consideration of applicant's candidature in further two chances for his appointment in Postal Department on compassionate grounds.

2. The respondents have filed their reply. Further the respondents have placed before us a letter dated 06.03.2019 issued by Superintendent Post Office, Raigarh (respondent No.3 of the O.A. No.63/2015) wherein it has been mentioned that one more opportunity is to be granted to the applicant as per order of this Tribunal. This letter is taken on record.

3. Accordingly, the M.A. is closed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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